

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3982
ANSWERED ON:05.09.2012
COMMON APPRAISAL SYSTEM
Dhruvanarayana Shri R.

Will the Minister of FINANCE be pleased to state:

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(a) whether PSU banks have joined hands for lending to big projects by setting up common appraisal system and share data on big loans; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Reserve Bank of India (RBI) as a regulator prescribes norms on lending arrangements by multiple banks. RBI has issued a circular dated 19th September, 2008 prescribing such norms which is available at RBI website www.rbi.org.in. Banks being regulated entities are governed by the norms prescribed by the regulator.